

In the Central Administrative Tribunal  
Calcutta Bench

CPC No.94 of 1998  
(OA No.660 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Narayan Ch. Malakar

Vs.

South-Eastern Railway

For the Applicant : Mr. R.K. De, Advocate

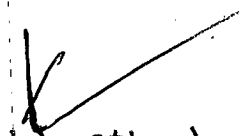
For the Respondents: None

Heard on : 24-9-98

Date of Judgement : 24-9-98

ORDER

Heard Id. Advocate Mr. De and he does not press <sup>the</sup> ~~for~~ application bearing No. CPC 94 of 1998 filed by the applicant Shri Narayan Chandra Malakar. So, application is disposed of.

  
( D. Purkayastha )  
Member(J)